

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:861  
ANSWERED ON:29.07.2010  
MATRIMONIAL DISPUTE CASES  
Sivasami Shri C.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the total number of pending cases related to matrimonial disputes in the country, State-wise;
- (b) whether the Government is considering the family courts to work 24x7 since huge pendency of matrimonial dispute cases ; and
- (c) if so, the details in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a): The information is being collected and the same will be laid on the Table of the House.
- (b) &(c): Increase in the working hours of the courts including the Family Courts is within the domain of the respective State Governments and the High Courts.